

Ashok Kumar Bhatia

vs.

Bharti Chadda

PS: Hari Nagar

W/S: 156(3) CrPc

17/06/20

Fresh complaint received
through e-mail. It be
checked & registered as
per rules.

Pr: None

I have perused the
complaint.

Since the complainant is a
senior citizen, list the
matter tomorrow in the

category of urgent-matters.

notice be also issued to the
complainant - for next date of
hearing and be served through

WhatsApp / e-mail.

Put up on 18/06/20 at -

02:00 PM through VC / Cisco

Webex.

(BABITA PUNJIA)

MM-06, West-

Tis Hazari Conch

Delhi | 17/06/20